


File no. : 06/CESTAT/Statement/2011 – CR
Customs, Excise & Service Tax Appellate Tribunal
West Block – 2 R.K Puram, New Delhi - 66

Date : 12/07/2022

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break up of appeals pending as on 01/07/2022 is circulated for information.


Swapnil Tiwari
(Assistant Registrar)

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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of June, 2022				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	8197	190	72	8315
MUMBAI	15375	165	104	15436
KOLKATA	10401	99	95	10405
CHENNAI	8984	99	72	9011
BANGALORE	9094	128	2	9220
AHMEDABAD	10270	82	208	10143 (01 appeal transfer to other bench
ALLAHABAD	2518	67	1	2584
CHANDIGARH	5395	50	5	5440
HYDERABAD	4415	48	2	4461
TOTAL	74649	928	561	75015

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.07.2022.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD.	ALLBD	CHD	HYD
1991	0	0	0	0	0	0	1	0	0
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	0
2003	0	0	0	0	2	0	0	0	7
2004	6	5	0	0	0	0	0	0	4
2005	3	1	0	0	0	1	0	2	0
2006	14	14	0	0	0	5	0	0	0
2007	3	13	0	3	2	5	1	4	5
2008	4	28	0	0	15	3	1	7	2
2009	44	61	138	3	74	32	14	14	31
2010	43	2	192	10	459	74	13	65	16
2011	21	11	523	66	476	118	16	207	54
2012	52	352	402	83	662	448	63	292	375
2013	94	676	479	570	681	928	45	437	298
2014	139	996	569	929	954	941	70	541	368
2015	160	946	543	1176	911	920	112	447	273
2016	214	1611	931	1157	1110	1010	98	353	473
2017	501	1569	831	1099	1004	788	111	532	560
2018	1218	1955	2181	1481	1031	1057	222	946	508
2019	1285	2034	1655	1053	394	1714	289	611	328
2020	817	1369	583	438	227	760	486	364	340
2021	2135	2377	948	633	780	987	694	422	615
2022	1562	1415	430	310	437	351	348	196	202
TOTAL	8315	15436	10405	9011	9220	10143	2584	5440	4461

MONTHLY STATEMENT FOR THE MONTH OF JUNE 2022 AS ON 01/07/2022

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES				
	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL
DELHI	3925	869	3296	107	8197	0	62	64	56	6	188	0	0	1	1	0	2	0	0	0	0	0	0
MUMBAI	6706	3832	4837	0	15375	0	67	17	80	0	164	0	1	0	0	0	1	0	0	0	0	0	0
KOLKATA	2829	3783	3789	0	10401	414	41	14	44	0	99	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3468	1846	3670	0	8984	14	29	16	36	0	81	0	18	0	0	0	18	0	0	0	0	0	0
BANGALORE	1665	2084	5345	0	9094	8	23	12	93	0	128	2	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	2893	4566	2811	0	10270	35	19	36	26	0	81	0	0	0	1	0	1	0	0	0	0	0	0
ALLAHABAD	882	624	1012	0	2518	78	22	10	33	0	65	0	1	1	0	0	2	0	0	0	0	0	0
CHANDIGARH	972	2253	2170	0	5395	134	3	13	32	0	48	0	0	0	0	0	0	0	2	0	0	0	2
HYDERABAD	1017	1148	2250	0	4415	3	6	27	15	0	48	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	24357	21005	29180	107	74649	686	272	209	415	6	902	2	20	2	2	0	24	0	0	2	0	0	2

1 Sanctioned strength of the Members is 33 and working strength is 15 as on 01.07.2022


2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of June , 2022 for 69.5 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	4	11	Sh. Ajay Sharma Member(Judicial)	Nil
2 Sh. Anil Choudhary, Member (Judicial)	Nil	12	Ms. Rachna Gupta Member(Judicial)	18
3 Sh. S. K. Mohanty, Member (Judicial)	4	13	Mr.Sanjiv Srivastava Member (Technical)	13
4 Sh. Ramesh Nair, Member (Judicial)	Nil	14	Dr. Suwendu Kumar Pati, Member(Judicial)	Nil
5 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	15	Mr. P. Anjani Kumar, Member(Technical)	2
6 Sh. P. K. Choudhary, Member (Judicial)	1	16		
7 Sh. Raju, Member(Technical)	3			
8 Sh. C.J. Mathews, Member(Technical)	Nil			
9 Sh. P. Venkata Subba Rao Member (Tech)	18			
10 Sh. P. Dinesha Member(Judicial)	12			

TRANSFERED TO OTHER BENCHES							DISPOSAL						CLOSING BALANCE					
STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	0	13	33	26	0	72	0	3974	901	3327	113	8315	0
0	0	0	0	0	0	0	51	20	33	0	104	0	6723	3829	4884	0	15436	0
0	0	0	0	0	0	0	3	55	37	0	95	0	2867	3742	3796	0	10405	414
0	0	0	0	0	0	0	26	13	33	0	72	4	3489	1849	3673	0	9011	10
0	0	0	0	0	0	0	0	0	2	0	2	0	1688	2096	5436	0	9220	10
0	1	0	0	0	1	0	122	65	21	0	208	0	2789	4537	2817	0	10143	35
0	0	0	0	0	0	0	0	0	1	0	1	1	905	635	1044	0	2584	77
0	0	0	0	0	0	0	0	5	0	0	5	0	975	2263	2202	0	5440	134
0	0	0	0	0	0	0	0	0	2	0	2	0	1023	1175	2263	0	4461	3
0	1	0	0	0	1	0	215	191	155	0	561	5	24433	21027	29442	113	75015	683


 (Swapnil Tiwari)
 Assistant Registrar.